

*

ITEM NO.24

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011

(CC 14467-14469/2011)

(From the judgement and order dated 29/07/2010 in SA
No.167/2010, SA No.168/2010, SA No.170/2010 of The HIGH COURT OF
JUDICATURE AT ALLAHABAD)

SHAHANSHAL WALI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

With I.A.1-3 (C/delay in filing SLP and office report)

Date: 09/09/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr.Yatish Mohan, Adv.
Mr. E.C. Vidya Sagar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with C.A.Nos.9165-72 of 2010.

(Satish K.Yadav)
Court Master

(Harjinder Kaur)
Court Master